

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **19.10.2024** (SATURDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 369/2024 For Stay IA No. 1013/2024 For Exemption IA No. 1014/2024	Sudalagunta Jayaram Chowdary Vs Southern Power Distribution Company of A.P. Ltd. & Anr.	Mr. Avinash Krishnan Ravi	
2.	Comp App (AT) (CH) (Ins) No.352/2024 For Exemption IA No. 964/2024 For Stay IA No. 965/2024	Aravinda Rani Sannapureddy Suspended Director of Nandi Irrigation Systems Limited Vs Rishabh Triexim LLP & Anr.	Mr. Pawan Jhabakh	Mr. Amir Bavani- R1
3.	Comp App (AT) (CH) (Ins) No. 374/2024 For Stay IA No. 1022/2024	Meridian Educational Society Vs Butta Infrastructure Pvt. Ltd. (Under Liquidation)	Mr. Avinash Krishnan Ravi	Mr. Y Suryanaryana For Caveator

For Defects/Rectification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No.901013/2024	Sreenivasan Harikrishnan & Anr. Vs Varadachari Kumar, Liquidator of Akshaya Imaging Systems Pvt. Ltd.	Mr. Swayamraj	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	IA No.494/2024 (For Substitution) in TA (AT) No. 185/2021 (Comp App (AT) (Ins) No. 74/2021 For Exemption IA No. 164/2021 For Stay IA No. 165/2021) To Adv. Hg. IA No. 38/2023	Bank Of Baroda Vs Pankaj Dhanuka IRP, Lanco Kondapalli Power Ltd.	Ms. Praveena Gautam	Mr. Abhishek Swaroop
6.	TA (AT) No.188/2021 (CA (AT) No.77/2019)	Dr. Joe Verghese & 3 Ors. Vs Omega Hospitals Pvt Ltd & 6 Ors. WITH	Mr. M. Narayana Bhat	Mr. AM Sridharan R1 Mr. Saji P John R4 & R6 Mr. Prasad Vijayakumar- R5
7.	IA No. 827/2024 (To implead) in TA (AT) No. 189/2021 (CA (AT) No. 105/2019)	Dr. P Mahabala Rai Vs Omega Hospitals Pvt. Ltd. & 10 Ors.	Mr. K Sathyamurthi	Mr. AM Sridharan R1 Mr. Prasad Vijayakumar- R5
8.	IA No. 488/2022 (Condone Delay) in Comp App (AT) (CH) (Ins) No. 228/2022 For Exemption IA No. 486/2022 For Stay IA No. 487/2022	M/s. D.J. Laboratories Pvt. Ltd. Vs Kerala Medical Services Corporation Pvt. Ltd.	Mr. Kumarpal R. Chopra	Mr. G Ananda Krishnan
9.	IA No. 842/2023 (For Additional Docs) In Comp App (AT) (CH) No. 66/2023	Ganesan Ashokan Vs Registrar of Companies & Anr.	Ms. Priyadharshini Natarajan	Mr. Avinash Krishnan Ravi
10.	IA No. 485 & 1214/2023 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 145/2023	SREI Equipment Finance Ltd. Vs M/s Raasi Refractories Limited	Mr. Anant Merathia	Mr.Y Suryanarayana
11.	Comp App (AT) (CH) (Ins) No.25/2021 To Dispense with IA No.59/2021	Sequent Electricals Vs Refex Energy Limited	Mr. A Saravanan & S. Santhosh	Mr. Kumarpal R Chopra
12.	IA No. 1319/2023 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 430/2023 For Exemption IA No. 1318/2023	Winntus Formworks Pvt. Ltd. Vs Aishwarya Business Corporation Pvt. Ltd.	Mr. Gursat Singh	Mr. John T Sebastian

13.	IA No. 670/2024 (To implead) in Comp App (AT) (CH) No. 23/2024 For Exemption IA No.382/2024 For Stay IA No.383/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Mr. Shrikant Gopilal Rathi & 3 Ors. WITH	Mr. MV Swaroop	Mr. K Gowtham Kumar/Caveator
14.	Comp App (AT) (CH) No. 33/2024 For Stay IA No.581/2024 For Exemption IA No.582/2024	Shrikant Gopilal Rathi & 2 Ors. Vs Nagarjuna Agro Chemicals Pvt. Ltd & 7 Ors. WITH	Mr. CV Shailandhran	Mr. MV Swaroop- R2- R4
15.	Comp App (AT) (CH) No.37/2024 For Stay IA No. 660 & 661/2024	Nagarjuna Agro Chemicals Private Limited & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors. WITH	Mr. TK Bhaskar	
16.	Comp App (AT) (CH) No.43/2024 For Stay IA No. 736 & 737/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors.	Mr. TK Bhaskar	
17.	IA No. 394 & 395/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 147/2024 For Exemption IA No. 396/2024	Kamma Srinivasa Rao, Suspended Director of Ranchi Expressways Limited Vs State Bank of India & Anr. WITH	Mr. Sandeep Bajaj	
18.	Comp App (AT) (CH) (Ins) No. 28/2024 For Stay IA No. 93/2024 For Exemption IA No. 92/2024	Kamma Srinivasa Rao, Suspended Director of Ranchi Expressways Limited Vs State Bank of India & 2 Ors.	Mr. Sandeep Bajaj	Mr. Pranava Charan MG- R1 Mr. P Ravi Charan- R2
19.	Comp App AT) (CH) (Ins) No.163/2024 For Stay IA No. 434/2024	Mr Virigneni Anjaiah Vs Pridhvi Asset Reconstruction and Securitisation Company Ltd. & 2 Ors. WITH	Mr. Pogulakonda Pratap	Mr. Surya Teja SS Nalla- R1

20.	Comp App AT) (CH) (Ins) No. 164/2024 For Stay IA No. 435 /2024	Smt. Kadiyala Suneetha Vs Pridhvi Asset Reconstruction and Securitisation Company Ltd & 2 Ors.	Mr. Pogulakonda Pratap	Mr. Surya Teja SS Nalla- R1
21.	IA No. 968/2024 (Condone Delay) in Comp App (AT) (CH) (Ins) No.353/2024 Delay in refiling IA No. 969/2024	Govt. of Tamil Nadu, Commercial Tax and Registration Dept. Vs Ramesh Khandelwal & Anr.	Mr. B Vijay	Mr. Sriram Venkatavaradan- R1 Mr. T Ravichandran- R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22.	TA (AT) No. 235/2021 (CA (AT) (Ins) No. 423/2020)	V. K. Shetty Vs Kavitha Surana	Mr. K Gaurav Kumar, PCS	Mr. Badrinarayanan
23.	Comp App (AT) (CH) (Ins) No. 350/2023	Shri S. Palaniappan Liquidator of Nathella Sampath Jewelry Pvt. Ltd. Vs Nathella Prapanna Kumar, Suspended Director of the Corporate Debtor & 6 Ors.	M/s S Indumathi Ravi & Associates Mr. R Sanjeev	Mr. Pawan Jhabakh R4, R5
24.	Comp App (AT) (CH) (Ins) No. 445/2023 For Exemption IA No. 1378/2023 For Stay IA No. 1379/2023	Mahendra Kumar Singhi Vs RS Doddabyregowda, RP of Steel Hypermart India Pvt. Ltd. & 2 Ors. WITH	Mr. Satish Rai	
25.	Comp App (AT) (CH) (Ins) No. 57/2024 For Exemption IA No. 177/2024 For Stay IA No. 176/2024	Mahendra Kumar Singhi Vs RS Doddabyregowda, RP of Steel Hypermart India Pvt. Ltd. & 2 Ors. WITH	Mr. Satish Rai	Ms. P Chitra Nirmala- R3
26.	Comp App (AT) (CH) (Ins) No. 59/2024 For Exemption IA No. 182/2024 For Stay IA No. 183/2024	Mahendra Kumar Singhi Vs RS Doddabyregowda, RP of Steel Hypermart India	Mr. Satish Rai	Ms. P Chitra Nirmala

27.	Comp App (AT) (CH) No. 11/2024 For Stay IA No.170/2024	Springpeople Software Pvt. Ltd & 2 Ors. Vs Mr. Ravi Kaklasaria	Mr. Awanish Srivastava	Mr.RS Diwagar
28.	Comp App (AT) (CH) (Ins) No. 61/2024 For Exemption IA No.187/2024	Scorpius Trackers Private Limited Vs Mytrah Energy (India) Pvt. Ltd	Ms. Priyanka Sethia	Mr. CV Shailandhran
29.	Comp App (AT) (CH) (Ins) No. 75/2024 To dispense with IA No. 215/2024 For Stay IA No. 216/2024	S Lakshmanan & Anr. Vs Green Peace Construction Pvt Ltd	Mr. P Jesus Moris Ravi	Mr. M Rajamanickam
30.	Comp App (AT) (CH) (Ins) No. 111/2024 For Exemption IA No. 298/2024 For Stay IA No. 297/2024	Mr. Jangam Gopi, Ex- Director & Shareholder of GJS Infratech Pvt. Ltd. Vs DSRK Saibaba, IRP of GJS Infratech Pvt. Ltd. & Anr.	Mr. P Raj Kumar Jhabakh	Mr. ML Ganesh- R2
31.	Comp App (AT) (CH) (Ins) No. 112/2024 For Stay IA No. 300/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare & Anr WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag- R1 M/s Juris Corp- R2
32.	Comp App AT) (CH) (Ins) No. 200/2024 For Exemption IA No. 545/2024	Municipal Corporation of Mumbai rep by Dr. Maharudra A. Kumbhar Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. & Anr. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag Mr.Siddharth Ranade For Caveator
33.	Comp App (AT) (CH) (Ins) No. 216/2024 For Exemption IA No. 578/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare Pvt. Ltd. & 2 Ors. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag- R1 M/s Juris Corp & Mr. Avinash Krishnan Ravi- R2 Mr. Abhishek Jenasenan- R3
34.	Comp App (AT) (CH) (Ins) No. 236/2024 For Stay IA No. 627/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. & Anr. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag M/s Juris Corp & Mr. Avinash Krishnan Ravi- R2

35.	Comp App (AT) (CH) (Ins) No. 237/2024 For Stay IA No. 628/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag
36.	Comp App (AT) (CH) (Ins) No. 253/2024 For Exemption IA No. 680/2024 For Stay IA No. 681/2024	Dr. Renuka Rani Maganti Vs Mr. Abhilash Lal, RP & 2 Ors. WITH	Mr. Dwarakesh Prabhakaran	Mr. Ashwin Shanbhag- R1 M/s Juris Corp & Mr. Avinash Krishnan Ravi- R2 Mr. Abhishek Jenasenan- R3
37.	Comp App (AT) (CH) (Ins) No. 256/2024 Leave to file IA No. 685/2024 For Exemption IA No. 686/2024 For Stay IA No. 687/2024	Dr. Renuka Rani Maganti Vs Mr. Abhilash Lal, RP & 2 Ors.	Mr. Dwarakesh Prabhakaran	Mr. Ashwin Shanbhag- R1 Mr. Abhishek Jenasenan- R3
38.	Comp App (AT) (CH) (Ins) No. 179/2024 For Exemption IA No.488/2024 For Stay IA No.489/2024	Phoenix ARC Pvt. Ltd. Vs Mr. Jossy Stephen Kattur, RP, Kerala Chamber of Commerce & Industry & 2 Ors	Mr. Suresh Dutt Dobhal Ms. Abitha Banu	Mr. Akhil Suresh- R1
39.	Comp App (AT) (CH) (Ins) No. 260/2024 For Exemption IA No. 693/2024	Meca Project Engineers Rep by its Proprietrix, KV Kanyakumari Vs Novus Green Energy Systems Ltd	Mr. Pogulkonda Pratap	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
40.	TA No. 166/2021 (Comp App (AT) (Ins) No.122/2020 For Stay IA No. 313/2020) For Directions IA No.652/2023 & 480/2024	M. G A Abhimanyu Raja Vs Syndicate Bank & Anr.	Ms. Rohini Musa	Mr. T Ravichandran R1 Mr. K Moorthy- R2
41.	TA (AT) No. 29/2021 (Comp App (AT) (Ins) 741/2020 For Stay IA No. 1985/2020 For Exemption IA No. 1986/2020)	Maharashtra Seamless Ltd. Vs S Hariprasad & 3 Ors	Mr. Ajay Bhargava Ms. Wamika Trehan	Mr. K. Rigved Prasad R3

42.	TA No. 126/2021 (Comp App (AT) No. 05/2021)	Chandrasekaran Ananthanarayanan Vs Registrar of Companies, Chennai	Mr. RL. Sinha	Mr. Avinash Krishnan Ravi
43.	Comp. App (AT) (CH) (Ins) No. 294/2021 For Exemption IA No. 626/2021	M.G. Mohan Kumar & 2 Ors Vs American Road Technologies & Solutions Pvt Ltd	M/s Poovayya & Co Mr. Tejpal Singh Rathore	Mr. Vijay Vigneshwar
44.	Comp App (AT) (CH) No. 7/2022 For Exemption IA No. 53/2022 Urgent Listing IA No.54/2022 For Stay IA No.55/2022	PM Johny Vs. KJ Paul & 8 Ors	Mr. Saai Sudharsan Sathiyamoorthy	Mr. Prasad Vijayakumar- R1, R3 Dr. KS Ravichandran- R2 Mr. Mohan Pulickkal- R5, R9
45.	Comp App (AT) (CH) (Ins) No.99/2022	SSP Pvt Ltd Vs Vintage Coffee Pvt Ltd	Mr. JR Jayant	Mr. M Maharshi Viswaraj
46.	Comp App (AT) (CH) (Ins) No.207/2022 For Stay IA No. 454/2022	Mr. Chinna Rao & 3 Ors. Vs S Hari Karthik Liquidator of the Jeypore Sugar Company Ltd. & 6 Ors	Mr. Keerthikiran Murali	Mr. J Manivannan
47.	Comp App (AT) (CH) (Ins) No.285/2022	IDBI Trusteeship Services Limited Vs Ozone Urbana Infra Developers Pvt. Ltd.	Mr. Edward James	Mr. Perikal K Arjun
48.	Comp App (AT) (CH) (Ins) No. 367/2022 For Stay IA No. 855/2022 For Exemption IA No. 856/2022	Indra Marshal Power Pvt. Ltd Vs Akshaya Irrigation Products Pvt. Ltd.	Mr. ML Lahoty	Mr. M Velmurugan
49.	Comp App (AT) (CH) (Ins) No. 26/2023	Avant Garde Clean Room & Engg. Solutions Pvt. Ltd. Vs HLL Biotech Ltd	Mr. J Lenin	Ms. V Kamala Kumar
50.	Comp App (AT) (CH) (Ins) No. 178/2023 For Stay IA No. 577/2023	Y Shivaram Prasad Vs S. Dhanapal, Liquidator of M/s Servalakshmi Paper Limited & 4 Ors. WITH	M/s Ramani and Shankar Mr. Pranav V Shankar	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2 Ms. Abitha Banu- R5
51.	Comp App (AT) (CH) (Ins) No. 180/2023 For Stay IA No. 579/2023	Indian Overseas Bank Vs Mr. S. Dhanapal Liquidator of M/s Servalakshmi Paper Ltd. & Anr. WITH	Mr. ML Ganesh	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2

52.	Comp App (AT) (CH) (Ins) No. 186/2023 For Exemption IA No. 598 & 599/2023 For Stay IA No. 597/2023	VMS Industries Limited Vs Mr. S Dhanapal, Liquidator of M/s Servalakshmi Paper Ltd. & 3 Ors	Mr. Nakul Mohta	Mr. AM Ilango -R1 Mr. B Dhanaraj-R4
53.	Comp App (AT) (CH) (Ins) No. 19/2024 For Stay IA No. 66 & 714/2024	Union Bank of India Stressed Asset Management Branch Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd	Mr. Bhagavath Krishnan	Ms. Lakshana Viravalli
54.	Comp App (AT) (CH) (Ins) No. 46/2024 For Stay IA No. 142/2024	Tamilnad Mercantile Bank Vs Indian Overseas Bank & Anr.	Mr. AG Sathyanarayana	Mr.ML Ganesh-R1 Mr.G Thyagarajan- R2

02.00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
55.	Comp App (AT) (CH) (Ins) No. 325/2024 For Urgent Hearing IA No. 886/2024 For Stay IA No. 887/2024 For Exemption IA No. 888/2024 For Direction IA No.934/2024	Mr. Ahmed Buhari Erst. Director of Coastal Energen Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors. WITH	Mr. Anant Merathia	Mr.T.Ravichandran Ms. D. Elavarasi- R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav- R4 Ms. Neha ShivHare- R5/CoC
56.	Comp App (AT) (CH) (Ins) No. 328/2024 For Stay IA No. 893/2024 For Exemption IA No. 894/2024 For Direction IA No.935/2024	Precious Energy Holdings Ltd. BV1 Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors. WITH	Mr. Vishnu Mohan	Mr.T Ravichandran Ms. D. Elavarasi- R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth YadavR4 Ms. Neha Shivhare- R5/CoC
57.	Comp App (AT) (CH) (Ins) No. 329/2024 For Stay IA No. 895/2024 For Exemption IA No. 896/2024 For Direction IA No.936/2024	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors	Mr. Avinash Krishnan Rav	Mr.T.Ravichandran Ms. D. Elavarasi- R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav- R4 Ms. Neha Shivhare- R5/CoC

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500),
or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in